

Government have so far extended subsidies on the above scale for the employment of 55 additional supervisors by the Cooperative Central Banks to work the full finance scheme.

Incident at Ambala Cantt. Station

1816, **Shri Mohan Nayak**: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a passenger ran amuck at Ambala Cantonment Railway Station on the 18th November, 1960 and injured several people with his sword;

(b) if so, the number of Railway employees injured;

(c) the number of passengers injured; and

(d) what compensation Railway is going to give to the victims?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes. Sir, A man ran amuck at Ambala Cantt. on 18th November, 1960 and injured 16 persons with his Kirpan.

(b) and (c). 5 Railway Employees and 11 Passengers.

(d) Only one Railway employee received grievous injuries and had to be admitted in the Hospital. The question of compensation to be paid to him will be decided after he is discharged from hospital and the extent of his disability is known. Meanwhile an *ex-gratia* payment of Re. 200 has been made to his family for meeting urgent expenses connected with his treatment and also half monthly payments, as admissible under the Workmen's Compensation Act, have been arranged.

Railway Land

1817, **Shri Yajnik**: Will the Minister of Railways be pleased to state:

(a) whether Government have made any plans for putting vast open lands lying alongside rail-tracks to any agricultural use with a view to increasing the production of food-grains, cattle fodder or fuel;

1803 (Ai) LS-3.

(b) whether Government auction the rights of grazing or growing and felling of trees in the areas alongside the rail-tracks; and

(c) if so, the details thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Surplus Railway lands fit for cultivation, and not immediately required for Railway purposes are handed over to the State Governments for licensing them out to cultivators for growing food crops in connection with Grow More Food Campaign. Besides this, instructions have also been issued to Railway Administrations to hand over surplus Railway land, not fit for cultivation, to State Governments for afforestation purposes.

(b) and (c). Railways do not permit grazing on Railway land but grass is auctioned yearly for being cut and removed. So also fruits from trees auctioned annually. Dead trees are also disposed of by Sale or auction. Private parties are not granted rights to grow trees on Railway land.

Dalan Station

1818. { **Shri Bholanath Biswas**:
Shri P. G. Sen:

Will the Minister of Railways be pleased to state:

(a) whether even a ladies waiting room has not been constructed at Dalan Station; and

(b) whether there is any proposal for remodelling the station along with the construction of a Railway Colony there?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No separate Ladies Waiting Room has been provided at this station.

(b) No, Sir.